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Title : Regarding issue of snatching agricultural land in areas of Assam.

SHRIMATI BIJOYA CHAKRAVARTY (GUWAHATI): Madam, I have to raise an issue regarding agricultural land. For the last 10 to 15 years, it has been seen that in the entire country, agricultural land has been sold or snatched like anything.

Land is a commodity which has been given by the God at the time of creation of the world, which, cannot be increased. The population may be increased but the land cannot be increased. It is very unfortunate that selling and encroachment of land is going on unabated and more so in my State Assam. Agriculture is the mainstay of the rural population. The agricultural produce has been reducing just like anything because of the selling and grabbing of agricultural land.

In various parts of Assam, especially, in some areas of my Constituency – Palasbari, Soygaon, Bako, Dispur – the land has been snatched. These poor people get very small amount of money and after selling their land they became pauper. Although land is in the Concurrent List yet I feel that the Central Government should take note of it and try to do something so that poor people can be saved.